

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/233/2017

NAME OF THE PETITIONER

: GAPS VENTURES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KALIAMAN. A For Petition. Molesmany

B. Sarathbabo Feprentia Coinsel For Respondent B. Garlan

Roc. Chanci

ORDER

Representative for the Applicant present. He has filed an affidavit deposing therein that the Director who has filed the Application is also a shareholder of the Applicant Company. The objections has been filed by the Counsel for the RoC. Reserved for order.

> - Sa-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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